

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III
(SPECIAL BENCH)

4. C.A.(CAA)/58/MB/2023

CORAM: SHRI. KISHORE VEMULAPALLI, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.03.2023**

NAME OF THE PARTIES: Hornic Commodity Dealers Private Limited.

SECTION 230 (I) OF COMPANIES ACT, 2013

ORDER

Mr. Ahmed Chunawala, counsel appearing for the Applicant is present
through virtual hearing.

List this matter before regular Bench on **13.04.2023**.

Sd/-
MADHU SINHA
Member (Technical)

//SKS//

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)